

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

O.A.NO.2678/2001

Wednesday, this the 10th day of October, 2001 Hon'ble Shri S.A.T. Rizvi, Member (Admn)

N.D.Qureshi PS to DG ESIC (Retd.) S/O late H. Ziauddin 3O, Park End, Vkas Marg, Delhi-92.

..Applicant

(By Advocate: Shri Sheikh Imran)

Versus

- 1. Labour Secretary to the Govt.
 of India (Chairman Standing
 Committee of ESI Corporation)
 Shram Shakti Bhawan
 New Delhi
- 2. Director General, ESI
 Corporation, ESIC Building
 Kotla Road, New Delhi-2.

..Respondents

ORDER (ORAL)

On application being made, the learned counsel for the applicant is allowed to withdraw the OA. Accordingly, the OA is dismissed as withdrawn. No costs.

(S.A.T.Rizvi) Member (A)

/sunil/